

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**IA No.180/2020
a/w
CP (IB) No. 191A/Chd/CHD/2020**

Under Section 9 of IBC, 2016.

In the matter of:

Gangwal Chemicals (P) Ltd. ...Applicant-Operational Creditor
Versus
Ind Swift Ltd. ...Respondent-Corporate Debtor

Present through video conferencing:

None for the petitioner.

IA No.180/2020

This application has been filed seeking condonation of delay in refiling CP(IB) No.191A/Chd/CHD/2020. In the circumstances, the IA is allowed and delay in refiling the CP is condoned.

2. IA No.180/2020 stands disposed of accordingly.

CP(IB) No.191A/Chd/CHD/2020

There is no representation from the petitioner.

2. List the CP on 27.09.2021.

Sd/-
(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 19, 2021
pc